LOK SABHA UNSTARRED QUESTION NO.2632 TO BE ANSWERED ON 06.03.2020

DILAPIDATED CONDITION OF NTC BUILDINGS

2632. SHRI KAUSHAL KISHORE:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the Government is aware of the poor condition of residential and commercial buildings under National Textile Commission (NTC), particularly in Uttar Pradesh;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government has formulated policy for redevelopment of Chawls under NTC; and
- (d) if so, the details thereof along with the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (**श्रीमती स्मृति** ज़ूबिन **इरानी**) MINISTER OF TEXTILES (SMT. SMRITI ZUBIN IRANI)

- (a) & (b): National Textile Corporation Ltd. (NTC) had its 11 mills in the state of Uttar Pradesh (U.P). These Mills were very old and had been closed down long back in the year 2004 except one Swadeshi Cotton Mills -Mau. Almost 99 % staff has been relived either under MVRS or retired on attaining at the age of Superannuation. Only five employees are residing in these officers accommodation and condition of these accommodations are good. The buildings of the mills namely Muir Mills, New Victoria Mills, Laxmi Rattan Cotton Mills, Swadeshi Cotton Mills at Kanpur and Bijlee Cotton Mills at Hathras have been demolished.
- (c) & (d): Chawls of NTC mills are located in the states of Maharashtra and Gujarat. The provisions relating to redevelopment of lands of cotton textiles mills are contained in the Development Control Regulations of the respective cities. For instance, the redevelopment of lands of cotton textile mills in Mumbai is governed by the provisions of Development Control and Promotion Regulation for Greater Mumbai 2034 (DCPR2034). Similar, regulations exist in respect of Nagpur, Ahmedabad etc.
